

(b) if so, the full facts of the case; and

(c) whether any action is called for against the Indian players concerned?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). The All India Lawn Tennis Association who made enquiries from Sarvashri Premjit Lal and Jaideep Mukerjea regarding their playing in partnership with South African players are told that since neither Shri Premjit Lal nor Shri Jaideep Mukerjea had any partners to play with in the tournaments where they participated, the concerned Tournament Committees put them together with the South African players.

(c) The All India Lawn Tennis Association have warned both Sarvashri Premjit Lal and Jaideep Mukerjea not to play in partnership with South Africans in future.

Steam Flow from Oil Well at Kathna near Cambay

2652. Shri Surendra Pal Singh: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that hot water and steam is coming out under great pressure from oil well No. 4 at Kathna near Cambay; and

(b) if so, whether the quantity and pressure of the steam is sufficient to be utilised for power generation as is being done in other countries where such sub-surface steam is available?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Steam and hot water were gushing out from Kathna Well No. 4, but the well was controlled in a week's time. The well is no longer flowing steam and hot water.

(b) Data available being meagre, it is too early to comment on its prospects for power generation. Special studies are required to be carried out for this purpose.

2301 (Ai) LSD —4

Telephone Facilities for Village Panchayats in Punjab and Haryana

2653. Shri Kishen Pattnayak:
Shri Yashpal Singh:
Shri Bagri:
Shri Ram Sewak Yadav:

Will the Minister of Communications be pleased to state:

(a) whether Government propose to provide telephone facilities to village panchayats in Punjab and Haryana States during 1966-67;

(b) whether Government also propose to extend these facilities to other States; and

(c) if so, the amount allotted for the purpose?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Telephone facilities in rural areas in the form of long distance Public Call Offices are sanctioned by the Government on the basis of their remunerativeness except at 'category' stations on limited loss basis. The 'category' stations for this kind of facility are administrative towns down to the level of Tehsil Headquarters and towns of population over 20,000 on the basis of 1961 census. The village Panchayats are not 'category' stations and there is no proposal to provide telephone facilities in Punjab and Haryana States at such stations in this Circle.

(b) The question does not arise.

(c) No amount has been allotted for the purpose.

Telephone and Telegraph Facilities in Punjab and Haryana

2654. Shri Kishen Pattnayak:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:
Shri Bagri:

Will the Minister of Communications be pleased to state:

(a) whether there is any proposal under consideration to provide telephone and telegraph facilities in all

the sub post offices and Branch Post Offices in the Punjab and Haryana States; and

(b) if so, the number of such Post Offices, Branch Post Offices, where these facilities will be provided during 1966-67?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) There is no proposal under consideration to provide telephone and telegraph facilities at all the Sub-Post-Offices and Branch Post Offices in the Punjab and Haryana States;

(b) The following is the list of such places where the facilities are planned to be provided during 1966-67 in the normal course;

Sl. No.	Name of place	Status of office	Facility
1.	Dharamkot (Perozapur Distt.)	Departmental Sub office.	Long Distance Public Call office
2.	Nahar (Distt. Gurgaon)	do	do
3.	Bijhira (Dharamsala Distt.)	do	Telegraph

Direct Telephone Service

**2655. Shri Kishen Pattnayak:
Shri Yashpal Singh:
Shri Bagri:
Shri Ram Sewak Yadav:**

Will the Minister of Communications be pleased to state the funds allocated or proposed to be allocated for connecting cities and towns with the Capital through direct telephone lines during the years 1966-67 and 1967-68?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): The trunk telephone network in the country is planned as an integrated scheme to connect individual stations to the network and through the network to achieve connections to other stations. Funds are therefore, not separately allocated for connecting cities and towns with the capital on a direct basis.

Anti-National Activities of Left Communists and Rebel Mizos

**2656. Shri P. R. Chakravarti:
Shri H. C. Linga Reddy:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received intimation from the Government of Tripura that the Left Communists had been planning an 'armed rising' in the border State in collusion with the rebel Mizos;

(b) whether there was a large-scale infiltration of Mizos from the Assam side and the Nagas in Tripura State; and

(c) whether the Government of Tripura have sought permission to use the Defence of India Rules to check the anti-national activities of the Communists and rebel Mizos?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Sukhla): (a) No, Sir.

(b) The Government have no information to this effect.

(c) The Government of Tripura are exempted from the restrictions imposed by rule 3A of the Defence of India Rules and need not seek previous approval or sanction of the central Government for exercising certain powers. They have, however, to exercise the powers according to the policy statements made in the Parliament from time regarding the use of Defence of India Act and Rules.

Mangalore Fertilizer Factory

**2657. Shri H. C. Linga Reddy:
Shri P. R. Chakravarti:
Shri Vishwa Nath Pandey:
Shrimati Savitri Nigam:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the stage at which the proposed Mangalore Fertilizer Factory stands at present;

(b) whether it would be in private Sector or Public Sector;